

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 19th FEBRUARY, 2018

No 47 A: In terms of Resolution Nos. 2019 dated 27th April, 2006 & 10189-10190 dated 26.09.2017 of the Department of Personnel, Administrative Reforms & Rajbhasa, Government of Jharkhand, Ranchi, regarding conferment of benefits to the Officers of the District Judge under, District Judge Super Time Scale, the following Officers of the cadre of District Judge [Principal District Judges rank], whose names mentioned in column No. 2 of the table, are granted promotion in Super Time Scale of pay of Rs. 70290-1540-76450/- (resolution no. 3163/Finance dated 25.09.2017 of the Planning-cum-Finance Dept, Govt. of Jharkhand, Ranchi) with effect from the date mentioned against their respective names in Column No. 3 against the chain of vacancies mentioned in Column No. 4 of the table given below :-

Sl. No.	Name of the Officer with Designation and present place of posting	Date of promotion	Chain of vacancy in the Super Time Scale
1	2	3	4
1.	Sri Sheo Narayan Singh, retired as PDJ, Giridih	01-06-2012	In the chain of Sri Pradeep Kumar Singh, since superannuated on 31.05.2012
2.	Sri Pradeep Kumar Srivastava, P.D.J, Koderma	01-08-2012	In the chain of Sri Rajesh Kumar Dubey, since superannuated on 31.07.2012
3.	Sri Rajendra Kumar Jumrani, P.O. Labour Court, Dhanbad [under orders of transfer as Senior Law Advisor-cum Addl. Secretary, JUVNL, Ranchi]	04-04-2013	Against newly re-apportioned post
4.	Sri Ambuj Nath, Registrar General, J.H.C., Ranchi	04-04-2013	Against newly re-apportioned post
5.	Sri Rajesh Kumar Vaish, Registrar (Admn), J.H.C., Ranchi [under orders of transfer as Principal District & Sessions Judge, Giridih]	04-04-2013	Against newly re-apportioned post
6.	Sri Kishore Kumar Srivastava, retired as PDJ, Ramgarh	04.04.2013	Against newly re-apportioned post
7.	Sri Satyendra Kumar Singh, PDJ, Hazaribagh,	01.07.2013	in the chain of Sri N.K. Srivastava, since superannuated on 30.06.2013
8.	Sri Navneet Kumar, J.C., Ranchi,	19-09-2013	In the chain of Hon'ble Mr. Justice Amitav Kumar Gupta, since elevated to Bench on 18.09.2013
9.	Sri Basant Kumar Goswami, Chairman, Commercial Taxes Tribunal, Ranchi	27-09-2014	In the chain of Late Hon'ble Mr. Justice R.N. Verma, since elevated to Bench on 26.09.2014
10.	Sri Sanjay Prasad, PDJ, Bokaro,	01-08-2015	In the chain of late Amitabh Kumar, Since retired on 31.07.2015
11.	Sri Manoranjan Kavi, PDJ, Chaibasa	27-11-2015	Against newly-re-apportioned post
12.	Sri Sandeep Srivastava, PJ, Family Court, Daltonganj [under orders of transfer as Principal District & Sessions Judge, Gumla]	01.02.2016	In the chain of Sri Nageshwar Prasad, since retired on 31.01.2016

By order of the Court,


Sd/- Ambuj Nath

Registrar General

MemoNo. 878 Appt Ranchi dated the 19th February, 2018
XIX(2)/1/2006

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Govt. of Jharkhand,

Ranchi/ the Accountant General, (A&E), Jharkhand, Ranchi/ O/o the Registrar General / the Registrar (Administration) / the Registrar (Vigilance), High Court of Jharkhand, Ranchi and all the concerned beneficiary for information (and necessary action).


19.2.18
Registrar General